

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/ CA No. 207(ND)/2017
(Appeal No. 38/2017)

IN THE MATTER OF:

Peacock Iron Steel India Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 252

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT :- Mr. Dinkar Singh, Advocate

For the ROC, Jaipur :- Mr. Sanjib Kr. Mohanty, Sr. Panel Central Govt.
Counsel

For the I. T. Deptt. :- Ms. Lakshmi Gurung, Standing Counsel

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 5th March 2018.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



R. VARADHARAJAN
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018